247 Re. Statement of Shiv [RAJYA SABHA] Sena Chief Shri Bal

[श्री महेन्द्र सिंह लाठर]

एक वाकमा हुआ था जिसमें 15-16 आदमी मारे गये थे और कल जो वाकमा टोहना में हुआ है उसमें 26 आदमी मारे गये हैं... (व्यवधान)

उपसभापतिः : इस पर म्रलग से उपनका स्पेक्षल में शह है ।

श्री महेन्द्र सिंह लाठर : हरियाणा ने एक हनार लेल्फ लोडिंग राइफलें भांगी थी, लेकिन केवल सौ दी गई हैं । उन्नवादियों के पंस ए०के०-47 गन्स हैं । इसी तरप् से पंजाब प्रलिस ने भी मांग की थी घीर हरियाणा ने मांग की थी, लेकिन उनको नहीं दी गई हैं । उप्रवादी भाग-भाग कर हरियाणा के प्रंदर घुस रहे हैं, वहां पर ला एण्ड ग्रार्डर खत्म हो चुना है । मैं समझता हुं कि सरकार को वताना चाहिये कि वह इस बारे में क्या कदम उठाने जा रहे हैं ग्रीर एक स्टेटमेंट दें... (व्यवधान) ।

THE DEPUTY CHAIRMAN; There is a special mention on this issue

SHRI N. E. BALARAM: Madam, I think there are no two opinions on this Ouestion in this House. The statemeit made by Mr. Bal Thackeray is frau&ht with dangerous consequences. This House has condemned it. The point is that the Home Minister should lake note of the feelings of this Huuse and take necessary steps. There iMids the matter. The Home Ministiif should tell us what kind of action he will take.

SHRI, YASHWANT SINHA: He should come back to the House and tell us what he is doing.

THE DEPUTY CHAIRMAN: The Home Minister is not here. If you trust the Deputy Chairman, I will convey the sense of the House to the Home Minister. The Minister of Parliamentary Affairs is also not here. There are thre other Ministers here, they will also convey it to-him.

Thakeray on Punjab 248 Problem

RE: **PRESS INTERVIEW OF MINISTER OF AGRICULTURE ON THE**; **RECOMMENDATIONS OF THE NA. TIONAL COMMISSION ON RURAL LABOUR.**

SHRI GURUDAS DAS GUPTA: (West Bengal): Madam, Deputy Chairman, I seek your permission to raise an important issue. The "Economic Times" has published an interview of the Minister of Agriculture. He has given it on the 5th November. Fortunately the Minister of Agriculture is now present in the House ... (Interruptions) ... There was a National Commission on Rural Labour. It was appointed by the then Prime Minister, late Mr. Rajiv Gandhi. This Commission was called upon to prepare an indepth report about the conditions of the rural labour and recommend what the Government should do to improve their lot. That was the terms of reference. The Commission included a number of Members of Parliament, a number of leading economists, a number of social activists. The Commission submitted its report on the 30th July to the Prime Minister. The Prime Minister promised that the Government will take note of the report and they will come up with their recommendations to the Parliament. That was the commitment. That promises appeared in the different newspapers. This Commission hag recommended that agricultural tax should foe imposed. This Cem mission has recommended many other tinngs like social security minimum wages and *ill* that. He was asked a question by the Reporter cf the "Economic Times" to give his opiniom on the agricultural tax. He said. T quote:

> "It is a Commission which . has recommended something on rural labour which wants a combined harvest. What can be more, absurd than that*

That was, the answer to the first Ouestion. The second question nut to him

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was: "What has happened to the report?". The answer was:

"It will come to me. I have to discuss it. But this type of people do exist in this country. My god, I am really ashamed, shocked. How can people be so perverse."

Madam, two points are involved in ' this. The first is the question of collective responsibility. While the Prime Minister says that the Government will give consideration to it, another member of the Government :all the Commision, its members and recommendations perverse. Therefore, it is a violation of the principle of collective responsibility.

The other point is ... (Interruptions).

THE DEPUTY CHAIRMAN- Please be brief. I have hardly any time left. Don't make a statement. Just ask the Minister—he is here—whether he said it or not.

SHRI GURUDAS DAS GUPTA: The other point involved in this is, he is calling the members of the Commission, including Members of Parliament, perverse and he is ashamed and shocked' that some suh peo-cple are there in the country.

THE DEPUTY CHAIRMAN: Enough, Mr. Gupta,

SHRI GURUDAS DAS GUPTA: I want to know if he has spoken like this. I demand his apology.

THE DEPUTY CHAIRMAN: Please give him time to reply, if you want it. (*Interruptions*). Enough Nothing will go on record when I say 'enough'.

SHRI GURUDAS DAS GUPTA:

SHRI P. UPENDRA (Andhra Pra-atsh): That recommendation 's perverse. I support him.

*Not recorded.

mendations of the National Commission

SHRI SOM PAL (Uttar Pradesh): Yes. I also support them. This recommendation is perverse. And Madam,..

THE DEPUTY CHAIRMAN: I am not permitting you, please.

ग्रापको क्या कहना है?

SHRI H. HANUMANTHAPPA (Karnataka): Madam, I am a member on that Commission. How can a Commission for Rural Labour take, in the Interests of big landlords? It will rot and that recommendation will never oe satisfactory to the big landlords. ...(Interruptions).

THE DEPUTY CHAIRMAN: Order, please. No comments.

SHRI H. HANUMANTHAPPA: .. Those who have not implemented. the land reforms, those who are not working in the interests of ths rural Ltbour. They will certainly say that that report is perverse. As long as our dual policy continues in this country. ... (*Interruptions*).

THE DEPUTY CHAIRMAN. Jakhar Saheb has to reply to the discussion.

SHRI H. HANUMANTHAPPA:Certain reports have to attract these adverse remarks by the people who are not interested in tms cause.

THE DEPUTY CHAIRMAN: Hardly 10 minutes are there. Mr. Minister, you have to reply.

SHRI H. HANUMANTHAPPA: Of course, it is well within the terms of reference and the terms of reference were given by the Gov ernment. (Interruptions).

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) : महोदयाः...

उपसमापति : पाण्डेय जी, समय नहीं है । उतको जवाब देना है ।... (व्यवधान)....उतको जवाब देना है प्लीज(व्यवधान)....जवाब देने दीजिये, कल बोल दीजिये, याज नहीं । मंत्री जी खड़े हो गये हैं।

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भी ईसे देते थावत (उत्तर प्रदेश) : मैडम मेरे स्पेशल मेंशन का क्या हुग्रा?

उपसमापति : स्पेशल मेंशन जवाब के बाद होंगे । मेरे पास लिस्ट में ऐसा ही लिखा है ।

श्री ईश बरें मादवः मेरा नाम आपने बोल दिमा था।

उपसभापति : मुझे पता नहीं था । सेकेटेरियेट ने कहा कि पहुले जवाब होगा। वाइसचेयरमेन ने यही ग्रनाउन्स किया था। I am following that.

भी राज मोहन गांधी (उत्तर प्रदेश): मैंडम, मुझे भी रेज करने का मौका दोजिये।

उपसमापति : अभी होम मिनिस्टर गहब नहीं हैं। जब बेहों तब रेज करिये। I cannot answer that question.

THE MINISTER OF AGRICUL-TURE (SHRI BALRAM JAKHAR): Madam Chairperson, I have to reply to that. First of all, may I just say a few words? Please do not take it personally. I did not mean it that way. It is only a question of a certain idea which I do not like. You may also have your own ideas. That is all.

SHRI GURUDAS DAS GUPTA: Your statement categorises him ...(Interruptions)...

SHRI BALRAM JAKHAR: It is a question of ideology. That is all. I know it. I have done it. (Interruptions).

SHRI GURUDAS DAS GUPTA: Can you say it is parlimenatary etiquette to say you are ashamed ...,((Interruptions)...

SHRI BALRAM JAKHAR: I cannot be ashamed about you. I can never be because I have the highest regard ...(*Interruptions*). This is not the thing. I said it only of an idea. That is all.

SHRI GURUDAS DAS GUPTA: What is the idea?

SHRI BALRAM JAKHAR: How can we go backwards? That is all.

SHRI GURUDAS DAS GUPTA: * You categorically said, 'some people'.

THE DEPUTY CHAIRMAN. He ex. plained that he talked about the idea. Te may not like it. (*Interruption*). He said he did not mean any derogation of Members. He has said it. I have heard him.

SHRI BALRAM JAKHAR: Take it easy. That was not the idea. Let us march forwards, not backwards.

SHORT DURATION DISCUSSION on the havoc caused by the recent earthquake in Northern part of the country, particularly in the Garhwal region of Uttar Pradesh—Contd.

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR): Madam, I have heard and noted points. My colleague here noted all the points because I was also to reply in the other House regarding natural calamities, about the flood and cyclone calamities. So I was, for sometime, absent from this House. But I have noted down all the poinfe and I know the agony which every Member has expressed about that. I can share that. I really feel sorry about what has happened to my people, to my brethren who are still suffering due to the onset of winter. I can give a categorical recount of what has happened there. '(Interruptions!)...

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